## GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:630
ANSWERED ON:03.08.2011
TRANSFER OF CENTRAL SCHEMES TO STATES
Chavan Shri Harischandra Deoram

## Will the Minister of PLANNING be pleased to state:

- (a) whether a Committee of the National Development Council was set up to look into the matter of transfer of Centrally Sponsored Schemes:
- (b) if so, the details thereof;
- (c) whether the Government has handed over some of the Centrally Sponsored Schemes to the State Governments;
- (d) if so, the details of the schemes along with the time by which these schemes are likely to be handed over to the State Governments; and
- (e) if not, the reasons therefor?

## Answer

## MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (Dr. ASHWANI KUMAR)

(a) to (c): National Development Council (NDC) had set up Committees / Sub-Committees in its various meetings since 1966 to look into the matter of transfer of Centrally Sponsored Schemes (CSS) to States. A Sub-Committee of NDC was constituted in August, 1966 and based on its recommendations, 36 schemes originally classified as Centrally Sponsored Schemes in the draft outline of the Fourth Five Year Plan were transferred to the States' sector in January, 1967. Further, in 1986, a Committee was set up under the Chairmanship of Shri P.V. Narsimha Rao, the then Minister of Human Resource Development to examine various issues related to CSS raised in the Report submitted by the Expert Group chaired by Shri K. Ramamurthy. This NDC Committee in its Report in 1988 recommended transfer of 113 CSS to the States along with the corresponding share of funds for 1992-93 at 1991-92 level. On the basis of recommendations of this Committee, 35 schemes were transferred to the States. Remaining schemes could not be transferred to the States as they were defunct or were already taken up as central sector Schemes.

Another Committee of NDC on Transfer of CSS was constituted in 1999. However, this Committee could not submit its Report. In addition, Planning Commission also constituted an Expert Group to develop concrete proposals for restructuring of CSS in consultation with the Ministries / Departments concerned on the directives of the 51st NDC. The recommendations of the Group were considered by the Planning Commission in the preparation of Eleventh Five Year Plan and as a result 155 CSS in operation in Tenth Plan were rationalise to 82 schemes on the eve of the Eleventh Five Year Plan. The Group did not recommend transfer of any scheme to the States.

The NDC in its 55th meeting held on 24th July, 2010 has not constituted any Committee to look into the issue of transfer of CSS operating in the Eleventh Plan to the States.

(d) & (e): Since no Committee of NDC has been set up on the issue of transfer of CSS operating in the Eleventh Plan to States, does not arise.